

IN THE HIGH COURT OF JHARKHAND AT RANCHI

**L.P.A. No. 232 of 2019**

Aviexpert Private Limited ... .. Appellant

Versus

Airports Authority of India and others ... .. Respondents

**With**

**L.P.A. No. 237 of 2019**

Aviexpert Private Limited ... .. Appellant

Versus

Airports Authority of India and others ... .. Respondents

-----

**CORAM: HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE SUJIT NARAYAN PRASAD**

-----

For the Appellant: Mr. Arpan Mishra, Advocate (in both cases)

For the Respondents: None

-----

**Oral Order**

**08/Dated: 26.03.2021**

As prayed on behalf of the appellants, put up these cases on  
23.04.2021.

**(Dr. Ravi Ranjan, C.J.)**

**(Sujit Narayan Prasad, J.)**